



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Nov/202324/8

DATED: 22/11/2023

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Nov/202324/8 dated 22/11/2023 of Norms Committee - VII for the year 2023-24 was held on 22/11/2023 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SUHRUT MOHAPATRA, Joint DGFT	DGFT(HQ)
2	Nimesh Singh, Young Professional	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	DINESHNARAIN MATHUR, Technical	DGFT

	Consultant	
6	Nand Lal, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	TRELLEBORG INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00002923AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of export item	Export Item	Quantity	ITC HS Code of Import Item	Import item	Quantity recommended
40169320	O-RING	703800.0 numbers (7741.8 kg)	40052010	RUBBER COMPOUND	8128.89 Kg
40169320	GASKET	110000.0 numbers (330.0 kg)	40052010	RUBBER COMPOUND	346.5 Kg
40169320	SEALING RING	188500.0 numbers (8510.78 kg)	40052010	RUBBER COMPOUND	8936.29 kg
40169320	SEAL	85000.0 numbers (2091.00 kg)	40052010	RUBBER COMPOUND	2195.55 kg
40169320	BUMPSTOP	20.0 numbers		----not imported	-----
40169320	FKM	900.0 numbers		----not imported	----
40169320	GROMMET	1000.0 numbers (62.0 kg)	40052010	RUBBER COMPOUND	65.10 kg
40169320	T-GDM	22000.0 numbers (196.25 kg)	40052010	RUBBER COMPOUND	206.06 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	2 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00005300AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023 1. Applied norms in CA certified 4E dt. 12.11.2022 differ from the norms given in the license 2. No technical details given as per annexure to Appendix 4E Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	3 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	RESPONSIVE INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00021000AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023 1. Net weight of export product. 2. Exact name of solvent used. 3. Whether release paper is consumable material of raw material and if it is consumable then how many times it is used. 4. Specification of material of item no. 8 and 9. 5. Material balance for justification of 5% wastage for raw material content in export. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	4 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	GUJARAT RAFFIA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00131122AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023 1. Quantity indicated in Appendix 4E of import is not matching with the import shown in application. 2. Total export weight is 150 MT and Eyelet weight is 2250 MT as per application. Please explain. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	5 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	THOMSON RUBBERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00225045AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 16.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	6 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	SNF(INDIA) PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00232569AM22
RA File Number	262404000022 AM21
Licence No and Date	2611000086/null
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.07.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	7 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	A K RUBBER
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00235612AM22
RA File Number	522404000073 AM21
Licence No and Date	5211000011/null
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 18.08.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	8 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00248955AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 16.01.2023 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	9 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00297692AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023 1. % Net Content of PVDC in export product. 2. Why all the raw material is asked twice as per agenda. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	10 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	SYNTHETIC PACKERS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM REVIW00002864AM24				
RA File Number	072404000233 AM17				
Licence No and Date	0710111105/08/02/2017				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	EVOH POLYETHYLENE FILM	1 Kg	39019090	ENHANCED POLYETHYLENE RESIN	0.1155 Kg
			39011090	LDPE GRANULES	0.315 Kg

			39011010	LLDPE GRANULES	0.4935 Kg
			39019090	ETHYLENE VINYL ALCOHOL COPOLYMER	0.105 Kg
			39019090	YPAREX TIE RESIN (Adhesive)	0.021 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	11 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	CLEENA INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM REVIW00005664AM24
RA File Number	052304000074 AM19
Licence No and Date	0510407409/02/08/2018

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	PVC FLEX BANEER QTY BY WT 750000 KGS (Containing 18% Polyester Fabric)	3409090.0 SQUARE METER (SQM)	39041090	PVC RESIN (SUSPENSION GRADE)-TH-1000,CGPC,LG,TPC	300000.0 Kg
			29173200	PLASTISIZER -DOP	97500.0 Kg
			32061110	TITANIUM DIOXIDE-B101	26250.0 Kg
			38123990	STABILIZER-BCR-3610	30000.0 Kg

			60053600	POLYSTER WARP KNITTED FABRIC	150000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	12 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	PLASTIC PRODUCTS ENGINEERING COMPANY
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM REVIW00000994AM23
RA File Number	082404000284 AM20
Licence No and Date	0810146828/23/12/2019
Norms Committee Decision:	
The committee considered the case as per agenda and noted that applicant has requested for review of wastage of Norms. They have been given PH earlier and norms were fixed accordingly. Hence, status Que may be maintained.	

Case No.	13 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	J D JONES & CO PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM REVIW00002903AM24
RA File Number	022404000167 AM20
Licence No and Date	0210209741/05/02/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023	
1. Complete technical details and wastage as per annexure to appendix 4E. 2. Manufacturing process in detail. 3. Material balance between import and export. 4. % wastage generated	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	14 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	KEY EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	018705000598AM20
RA File Number	039404000762 AM20
Licence No and Date	0310834760/11/02/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 21.08.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	15 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	GUJARAT FLUOROCHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	018705000602AM20
RA File Number	342404000331 AM20
Licence No and Date	3410045861/11/02/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 23.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	16 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	SUNDARAM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	018705000712AM21
RA File Number	042404000200 AM20
Licence No and	0410166742/12/05/2020

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 01.06.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	17 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	PARIKH PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	018705000721AM21
RA File Number	082404000029 AM21
Licence No and Date	0810147787/19/05/2020
Norms Committee Decision: The committee noted that a deficiency letter (D/L) was issued to firm and reminder dated 03.12.2020. However, firm has not replied to the D/L. Therefore, committee decided to reject the case.	

Case No.	18 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00401542AM22
RA File Number	NA
Licence No and Date	0510414215/20/05/2020
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 08.04.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	19 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM REVIW00004352AM24				
RA File Number	022404000035 AM21				
Licence No and Date	0210209947/02/07/2020				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39100090	POWERSIL (R) 310C6 MH-IN/L2-8/7046 (Polydimethylsiloxane with auxiliary)((Silicone Rubber - silicones in primary forms))	300000.0 Kg	39100090	Wacker Intermediate C 622	291660.0 Kg
			39100090	Elastosil (R) Aux Castearat batch	2400.0 Kg
			38159000	Trigonox 101-45S-PS/ Elastosil (R) Aux Curing Agent C 6	2955.0 Kg
			32064990	Elastosil (R) Colour Paste PT Black Standard/ EL PT Universal Black	3000.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	20 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	VAGMINE OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM REVIW00006124AM23
RA File Number	052404000172 AM21
Licence No and Date	0510414637/15/07/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

Export Item Name: FIBRE REINFORCED COMPOUND/GRANULATED FRICTION

ITC HS Code of export item: 40059190

Qty.: 300000.0 KILOGRAMS (KGS)

Import Item: UNVULCANIZED RUBBERIZED FRICTION CORD

ITC HS Code of import item: 40069090

Qty.: 306000 Kg

***subject to statutory compliance, if any.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	21 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	SAHARA LABELS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	018705000811AM21
RA File Number	072404000120 AM21
Licence No and Date	0710116891/17/08/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.03.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	22 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	018705000862AM21
RA File Number	039504000254 AM21
Licence No and Date	0310838473/25/09/2020
Norms Committee Decision:	

The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to fix the norms as under:

ITC HS Code of Export item	Export Item	Quantity (4MM)	Quantity (5 MM)
39181090	SPC Tiles /PVC Tiles (Min Net Weight of PVC composite/SQ Met/MM in export item 1.75 KG +/- 2.5%)	1,03,554 Sq. Meter	1,921 Sq. Meter

ITC HS Code of import item	Import item	Quantity
39204900	PVC Printing film	1,10,749 Sq. Meter
32089090	UV Lacquer/UV varnish for PVC Flooring	3000 Kg
39189090	IXPE/Floor underlayment	1,10,749 Sq. Meter
39181090	Wear Layer	1,10,749 Sq. Meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	23 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	018705000891AM21
RA File Number	039504000432 AM21
Licence No and Date	0310838879/14/10/2020
Norms Committee Decision:	
The firm appeared for personal hearing before the committee and explained in detail about the case. The committee	

accordingly considered the case and decided to fix the norms as under:

ITC HS Code of Export item	Export Item	Quantity (4MM)	Quantity (5 MM)
39181090	SPC Tiles /PVC Tiles (Min Net Weight of PVC composite/SQ Met/MM in export item 1.75 KG +/- 2.5%)	1,58,405 Sq. Meter	3,39,111 Sq. Meter

ITC HS Code of import item	Import item	Quantity
39204900	PVC Printing Film/PVC Film	5,22,392 Sq. Meter
39181090	Wear Layer	5,22,392 Sq. Meter
39189090	Floor underlayment / IXPE	5,22,392 Sq. Meter
32089090	UV Lacquer/UV varnish for PVC flooring	15000 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	24 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	ASAWA INSULATION PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM REVIW00004785AM23
RA File Number	039404000601 AM21
Licence No and Date	0310839327/04/11/2020

Norms Committee Decision:

The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to fix the norms as under:

ITC HS Code	Export Item	Quantity	ITC HS	Import item	Quantity
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of Export item			Code of import item		
39211390	SMART PIR PANEL AXAX20	250000.0SQUARE METER (SQM)	76071190	Aluminium Foil 60 Micron Thickness both sides (+- 10% tolerance)	1.03 Kg/Kg Content in export
			39072010	Polyfoam DS 40 DC	116434.78 Kg
			39093100	MDI (Methylene diphenyldiisocyanate)	151365.22 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	JINDAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00035536AM21
RA File Number	05AA04017814 AM21
Licence No and Date	0511000059/10/12/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 24.03.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	26 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	A K RUBBER
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00044045AM21
RA File Number	522404000073 AM21
Licence No and	5211000011/21/12/2020

Date	
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 18.08.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	27 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00046552AM21
RA File Number	03AA04013454 AM21
Licence No and Date	0311000316/24/12/2020

Norms Committee Decision:

The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to fix the norms as under:

ITC HS Code of Export item	Export Item	Quantity (3.5 MM)	Quantity (4 MM)	Quantity (5 MM)
39181090	SPC Tiles /PVC Tiles (Min Net Weight of PVC composite/SQ Met/MM in export item 1.75 KG +/- 2.5%)	24,899 Sq. Meter	4,69,214 Sq. Meter	10,387 Sq. Meter

ITC HS Code of import item	Import item	Quantity
39204900	PVC Printing Film	5,29.726 Sq. Meter
39181090	Wear Layer	5,29.726 Sq. Meter
32089090	UV Lacquer/UV varnish for PVC flooring	15000 Kg
39189090	IXPE/Floor underlayment	5,29.726 Sq. Meter

32100090	UV sealer	7500 Kg
32100090	UV top coat	12500 Kg
39041020	PVC Resin	1000000 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	28 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	BULKLINER LOGISTICS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00049238AM21
RA File Number	10AA04002612 AM21
Licence No and Date	1011000033/29/12/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 31.08.2021 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	29 / NC/7/MEET/Nov/202324/8			
Case Status	Case Approved			
Party Name	Welspun Flooring Limited			
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023			
HQ File Number	HQRNORM APPLY 00060582AM21			
RA File Number	03AA04015794 AM21			
Licence No and Date	0311000765/12/01/2021			
Norms Committee Decision:				
The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to fix the norms as under:				
ITC HS Code of	Export Item	Quantity (3.5 MM)	Quantity (4 MM)	Quantity (5 MM)

Export item				
39181090	SPC Tiles /PVC Tiles (Min Net Weight of PVC composite/SQ Met/MM in export item 1.75 KG +/- 2.5%)	10,723 Sq. Meter	4,88,985 Sq. Meter	2,373 Sq. Meter
ITC HS Code of import item	Import item	Quantity		
39041020	PVC Resin/PVC	910000 Kg		
28365000	Calcium Carbonate	2725000 Kg		
38122090	CA ZN one pack stabilizer /stabilizer	82000 Kg		
39069090	CPE Impact Modifier	72500 Kg		
34049090	PE WAX	28000 Kg		
39041090	PVC Processing Aid	54500 Kg		
39069090	Internal Lubricant	28000 Kg		
34049090	Oxidized Polyethylene Wax	4000 Kg		
39204900	PVC Printing film/PVC Film	5,27,186 Sq. Meter		
39181090	Wear Layer	5,27,186 Sq. Meter		
32089090	UV Lacquer/UV varnish for PVC flooring/UV sealer/UV top coat	15000 Kg		
39189090	IXPE/Floor underlayment	5,27,186 Sq. Meter		
35069190	Hot melt Glue/Technomelt	10500 Kg		

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	30 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	VISION POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00071889AM21
RA File Number	34AA04002162 AM21
Licence No and Date	3411000152/28/01/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not provided the required documents asked by the committee after several reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	31 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	VISION PRODUCTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00077674AM21				
RA File Number	34AA04002177 AM21				
Licence No and Date	3411000181/05/02/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079900	POLYESTER RESIN SOLUTION-VOY-8038-[65%](VOY-8038-[65%])	1 Kg	29053990	NEO PENTYL GLYCOL	0.312 Kg
			29173960	ISO PHTHALIC ACID	0.293 Kg

			29171200	ADIPIC ACID	0.138 Kg
			27075000	C-10 SOLVENT	0.150 Kg
			29094300	BUTYL GLYCOL	0.200 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	32 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	B R SPECIALITIES LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00081227AM21
RA File Number	33AA04002641 AM21
Licence No and Date	3311000111/10/02/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item-1; Silkensoft B109 (S-896)(Softener)(net content :14400 kg of Poly polydimethylsiloxane-amino polyalkylene oxide copolymer) ITC HS Code of Export item: 39100090 Qty. 18000.0 KILOGRAMS Import item: Silicone Softener J31 (polydimethylsiloxane-amino polyalkylene oxide copolymer) ITC HS Code of import item: 39100020 Qty.: 14400.0 Kg Export Item-2; Silkensoft B113 (S-897)(Softener) (Net content of 14100 kg of Poly polydimethylsiloxane-amino polyalkylene oxide copolymer) ITC HS Code of Export item :39100090 Qty.: 18000.0 KILOGRAMS Import item: Silicone Softener J31 (polydimethylsiloxane-amino polyalkylene oxide copolymer) ITC HS Code of import item: 39100020 Qty.: 14100.0 Kg	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	33 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00003013AM22
RA File Number	03AA04032033 AM21
Licence No and Date	0311002783/05/04/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39181010	SPC TILES/PVC TILES(SPC TILES/PVC TILES)	175000 Sq. Mt	39204900	PVC PRINTING FILM	18375 Kg
			32089090	UV LACQUER/UV VARNISH FOR PVC FLOORING	2756.25 Kg
			39189090	IXPE/FLOOR UNDERLAYMENT	18,375 Kg
			39189090	WEAR LAYER	567787.5 Kg
			39042110	PVC RESIN	18375 Kg
			35069999	HOT MELT GLUE/TECHNOMELT	63393.75 Kg
			38122090	CAZN stabilizer	12862.5 Kg
			39029000	CPE Impact Modifier (HLC 135A)	-47775 Kg

			27101978	Internal Lubricant (HG-60)	62475 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	34 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00019886AM22				
RA File Number	02AA04000995 AM22				
Licence No and Date	0211000553/16/04/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39100090	POWERSIL(R)(310C6 MH-IN/L2-8/7046(Silicone Rubber) (Polydimethylsiloxane with Auxiliary) (Silicones in Primary Forms))	420000.0 Kg	39100090	Wacker Intermediate C 622 (Polydimethyl siloxane and Auxiliary)	408324.0 Kg
			39100090	Elastosil (R) Aux Castearat batch (Polydimethyl Siloxane and Auxiliary)	3360.0 Kg
			38159000	Trigonox 101- 45S - PS / Elastosil (R) Aux Curing Agent C 6 [Organic Peroxide]	4137.0 Kg
			32064990	Elastosil (R) Colour Paste PT Black Standard/EL PT Universal Black (Polydimethylsiloxane and pigment and filler)	4200.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	35 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	Welspun Flooring Limited
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00022376AM22
RA File Number	03AA04029569 AM21
Licence No and Date	0311003167/20/04/2021

Norms Committee Decision:

The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to fix the norms as under:

ITC HS Code of Export item	Export Item	Quantity (3 MM)	Quantity (3.5MM)	Quantity (4 MM)	Quantity (5 MM)
39181090	SPC Tiles /PVC Tiles (Min Net Weight of PVC composite/SQ Met/MM in export item 1.75 KG +/- 2.5%)	7,483 Sq. Meter	19,632 Sq. Meter	11,09,590 Sq. Meter	2,388 Sq. Meter

ITC HS Code of import item	Import item	Quantity
39041020	PVC Resin/PVC	1820000 Kg
28365000	Calcium Carbonate	5450 Kg
38122090	CA ZN one pack stabilizer /stabilizer	164000 Kg
39069090	CPE Impact Modifier	145000 Kg
34049090	PE WAX	56000 Kg
39041090	PVC Processing Aid	109000 Kg

39069090	Internal Lubricant	56000 Kg
34049090	Oxidized Polyethylene Wax	8000 Kg
39204900	PVC Printing film/PVC Film	11,96,048 Sq. Meter
39181090	Wear Layer	11,96,048 Sq. Meter
32089090	UV Lacquer/UV varnish for PVC flooring/UV sealer/UV top coat	30000 Kg
39189090	IXPE/Floor underlayment	11,96,048 Sq. Meter
35069190	Hot melt Glue/Technomelt	21000 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	36 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00110645AM22
RA File Number	34AA04002175 AM22
Licence No and Date	3411000707/09/06/2021
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item : HARD ACRYLIC EMULSION (SPCRYL OPHF) (STYRENE ETHYL ACRYLATE CO-POLYMER LATEX AND RESIN) (Non-Volatile Matter Content 50-52%) ITC HS Code of Export item : 39069090 Quantity : 1000 Kg	

ITC HS Code of import item	Import item	Quantity in Kg
29161400	Methyl Methacrylate	60 Kg
29025000	Styrene Monomer	100 Kg
29161290	Ethyl Acrylate	140 Kg
29161400	Methacrylic Acid	60 Kg
29161100	Acrylic Acid	60 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	37 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00110893AM22
RA File Number	34AA04002178 AM22
Licence No and Date	3411000715/09/06/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item : HARD ACRYLIC EMULSION (SPCRYL EOH/SPCRYL EO) STYRENE METHYL METHACRYLATE CO-POLYMER LATEX & RESIN)(HARD ACRYLIC EMULSION (SPCRYL EOH/SPCRYL EO) STYRENE METHYL METHACRYLATE CO-POLYMER LATEX & RESIN))

(Solid Content 48-50%)

ITC HS Code of Export item : 39069090

Quantity : 1 Kg

ITC HS Code of import item	Import item	Quantity
29025000	STYRENE	0.31 Kg
29029090	ALPHA METHYL STYRENE	0.03 Kg
29161100	ACRYLIC ACID	0.04 Kg
29161210	BUTYL ACRYLATE	0.09 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	38 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00135752AM22
RA File Number	03AA04040771 AM22
Licence No and Date	0311005259/10/07/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39181010	SPC TILES/PVC TILES(SPC TILES/PVC TILES)	175000 Sq. Mt	39204900	PVC PRINTING FILM	19600 Kg
			32089090	UV LACQUER/UV VARNISH FOR PVC	3491.25 Kg

				FLOORING	
			39189090	IXPE/FLOOR UNDERLAYMENT	16721.25 Kg
			39042110	PVC RESIN	590021.25 Kg
			35069999	HOT MELT GLUE/TECHNOMELT	3491.25 Kg
			38122090	CAZN stabilizer	22968.75 Kg
			39029000	CPE Impact Modifier (HLC 135A)	11576.25 kg
			27101978	Internal Lubricant (HG-60)	3307.5 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	39 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	VINYL TUBOS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM REVIW00004168AM23				
RA File Number	05AA04062009 AM22				
Licence No and Date	0511004024/05/08/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39172390	PROWELL POWER	100 Kg	39041020	PVC RESIN	107.96 Kg

	LOCK PIPE(PVC PIPE FOR SUBMERSIBLE PIPE)		38123990	STABILIZER	2.54 Kg
			39069090	IMPACT MODIFIER	2.54 Kg
			39069090	PROCESSING AID	0.998 Kg
			28230010	TITANINUM DIOXIDE	0.181 Kg
			28365000	CALCIUM CARBONATEPOWDER	0.272 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	40 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00188344AM22
RA File Number	34AA04007709 AM22
Licence No and Date	3411001141/20/09/2021
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the reply furnished by the firm to the query raised by the committee in the personal hearing dated 18.10.2023 is incomplete and not sufficient to fix the norms. Hence, the committee decided to reject the case.	

Case No.	41 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	WIN-TEL SURFACES LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00203571AM22
RA File Number	24AA04011335 AM22
Licence No and Date	2411000976/05/10/2021
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity in Kg
39181090	SPC FLOORING TILES (Thickness 4MM Excluding thickness of 1 MM Underlayment) (Min. weight – 7.829 Kg)	1 SQUARE METER (SQM)	39041020	PVC Resin	2.126
			38123990	Stabilizer (Relevant)	0.212
			34049020	Polyethylene Wax / PE Wax	0.034
			27101990	Internal Lubricants / PVC Lubricants	0.035
			29161290	ACR / PVC Processing Aids	0.088
			39029000	CPE / Chlorinated Polyethylene / PVC Processing Aids	0.148
			39204900	PVC Printing Film of Relevant Thickness (100 GSM)	1.05 SQUARE METER (SQM)
			39181090	Wear Layer of Relevant Thickness (380 GSM)	1.05 SQUARE METER (SQM)
			39189090	IXPE/EVA Under Layment 100GSM	1.05 SQUARE METER (SQM)
			39069090	UV Flame Retarded Resin	0.019
			35069190	Hot Melt Glue	0.026

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	42 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00282114AM22
RA File Number	03AA040130266 AM22
Licence No and Date	0311009382/10/12/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name: SILICONE COATED POLYESTER FILM RELEASE LINERS 125 MICRON PLUS MINUS 10 PERCENT 50000.000 KGS 285700.000 SQM

ITC HS Code of export Item: 39209999

Qty.: 50000.0 KILOGRAMS (KGS) (285700.000 SQM)

Import Items:

S.no.	ITC HS Code of Import Item	Description	Quantity Recommended
1	39206390	POLYESTER FILM 125 MICRON PLUS MINUS 10 PERCENT 52000.000 KGS 297128.000 SQM	1.04 Sq. Mt/Sq. Mt of Export item
2	39100090	SILICONE POLYMER I	450 Kg
3	38159000	CATALYST FOR SILICONE)	30 Kg
4	39100090	CROSSLINKER FOR SILICON	54 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	43 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00289567AM22				
RA File Number	02AX04000018 AM22				
Licence No and Date	0211001680/17/12/2021				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39100090	POWERSIL(R) 310C6 MH-IN/L2-8/7046(Silicone Rubber)((Polydimethylsiloxane with Auxiliary) (Silicones in primary forms))	420000.0 Kg	39100090	Wacker Intermediate C 622	408324.0 Kg
			39100090	Elastosil (R) Aux Castearat batch	3360.0 Kg
			38159000	Trigonox 101- 45S - PS / Elastosil (R) Aux Curing Agent C 6	4137.0 Kg
			32064990	Elastosil (R) Colour Paste PT Black Standard/EL PT Universal Black	4200.0 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	44 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00309416AM22

RA File Number	03AX04000583 AM22
Licence No and Date	0311010156/06/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 14.01.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	45 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00329138AM22
RA File Number	08AX04000099 AM22
Licence No and Date	0811003836/24/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the reply furnished by the firm was not proper Hence, the committee decided to defer the case	

Case No.	46 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00329143AM22
RA File Number	08AX04000093 AM22
Licence No and Date	0811003837/24/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the reply furnished by the firm was not proper Hence, the committee decided to defer the case	

Case No.	47 / NC/7/MEET/Nov/202324/8
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Case Status	Case Approved
Party Name	KINGFA SCIENCE & TECHNOLOGY (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00004665AM23
RA File Number	NA
Licence No and Date	0411002500/27/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that case with same license number has already been approved in meeting no. 13 dated 08.12.2022. Hence, the committee decided to mark the case as approved.	

Case No.	48 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	YOGESHWAR POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00337244AM22
RA File Number	08AX04000364 AM22
Licence No and Date	0811003924/31/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023 1. Area of export in SQ. Meter. 2. Exact specification with solid content of adhesive and ink. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	49 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	LUMBINI INC
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00346320AM22
RA File Number	26AX04000016 AM22
Licence No and	2611000451/07/02/2022

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023 1. Specification/GSM/size of each import item, as applicable and give the specific name of hardware accessories and Plastic parts. 2. Sizes / Specification of export items with justification of wastage claimed. 3. Snap model and embossing model is shown as 0.00 it means that these have not been imported. 4. The unit of measurement should not be in meters, it should be Sq. Meter and whether all the import items are required in each type of PVC Wallet. If not then to give the details in tabular form. 5. Calculation for the requirement of import items indicating net content and wastage separately and to give CAD/CAM for the fabric, Mesh and Clear PVC. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	50 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	GRINDWELL NORTON LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00348256AM22				
RA File Number	03AA040129085 AM22				
Licence No and Date	0311011232/09/02/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39173290	SILICON TUBING - ULTRA-C-125-2F	1 Kg	39100090	SILICON BARS (FILTRATION - 401/40)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - 401/60)	1.05 Kg/Kg Content in export

			39100090	SILICON BARS (FILTRATION - HM6)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - PT1)	1.05 Kg/Kg Content in export
39173290	SILICON TUBING - ULTRA-C-187-2F	1 Kg	39100090	SILICON BARS (FILTRATION - 401/40)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - 401/60)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - HM6)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - PT1)	1.05 Kg/Kg Content in export
39173290	SILICON TUBING - ULTRA-C-187-3F	1 Kg	39100090	SILICON BARS (FILTRATION - 401/40)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - 401/60)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - HM6)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - PT1)	1.05 Kg/Kg Content in export
39173290	SILICON TUBING - ULTRA-C-250-3F	1 Kg	39100090	SILICON BARS (FILTRATION - 401/40)	1.05 Kg/Kg Content in export

			39100090	SILICON BARS (FILTRATION - 401/60)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - HM6)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - PT1)	1.05 Kg/Kg Content in export
39173290	SILICON TUBING - ULTRA-C-375-4F	1 Kg	39100090	SILICON BARS (FILTRATION - 401/40)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - 401/60)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - HM6)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - PT1)	1.05 Kg/Kg Content in export
39173290	SILICON TUBING - ULTRA-C-500-4F	1 Kg	39100090	SILICON BARS (FILTRATION - 401/40)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - 401/60)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - HM6)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - PT1)	1.05 Kg/Kg Content in export

39173290	SILICON TUBING - ULTRA-C-750-4F	1 Kg	39100090	SILICON BARS (FILTRATION - 401/40)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - 401/60)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - HM6)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - PT1)	1.05 Kg/Kg Content in export
39173290	SILICON TUBING - ULTRA-C-750-5H	1 Kg	39100090	SILICON BARS (FILTRATION - 401/40)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - 401/60)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - HM6)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - PT1)	1.05 Kg/Kg Content in export
39173290	SILICON TUBING - ULTRA-C-750-5-60	1 Kg	39100090	SILICON BARS (FILTRATION - 401/40)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - 401/60)	1.05 Kg/Kg Content in export
			39100090	SILICON BARS (FILTRATION - HM6)	1.05 Kg/Kg Content in export

			39100090	SILICON BARS (FILTRATION - PT1)	1.05 Kg/Kg Content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	51 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	GARWARE HI-TECH FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00358505AM22
RA File Number	03AX04000084 AM22
Licence No and Date	0311011500/17/02/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 30.06.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	52 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00362271AM22
RA File Number	02AX04000158 AM22
Licence No and Date	0211001995/21/02/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: Rubber Conveyor Belt - Fire Retardant (Rubber Conveyor Belt - Fire Retardant) Qty: 260,000.0 Kg ITC HS Code of Export Item : 40101290	

Import Items:

S.No.	ITC HS Code of Import Item	Item Description	Qty Recommended
1	59069990	Synthetic Fabric for Textile Conveyor Belts	64,316.00 Kg
2	40024900	Chloroprene Rubber	16,166.00 Kg
3	40022000	Synthetic Rubber	16,166.00Kg
4	28030010	Reinforcing Filler	53886.00Kg
5	28258000	FR Additive Type 2	18860.00Kg
6	29081900	FR Additive Type 4	1347.00Kg
7	25199040	Activator	4041.00 Kg
8	38123910	Anti Oxidants	2694.0 kg
10	38121000	Accelerators	2694.0 kg
11	28183000	FR Additive Type 1	Deleted indigenously Used

Note: There will be a value cap for Rubber Chemicals and Miscellaneous Chemicals as per General note of S.no. 8 of Handbook of Procedures Vol II.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	53 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	WIN-TEL SURFACES LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023

HQ File Number	HQRNORM APPLY 00373134AM22				
RA File Number	24AX04000088 AM22				
Licence No and Date	2411001391/02/03/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity in Kg
39181090	SPC FLOORING TILES (Thickness 4MM Excluding thickness of 1 MM Underlayment) (Min. weight – 7.829 Kg)	1 SQUARE METER (SQM)	39041020	PVC Resin	2.126
			38123990	Stabilizer (Relevant)	0.212
			34049020	Polyethylene Wax / PE Wax	0.034
			27101990	Internal Lubricants / PVC Lubricants	0.035
			29161290	ACR / PVC Processing Aids	0.088
			39029000	CPE / Chlorinated Polyethylene / PVC Processing Aids	0.148
			39204900	PVC Printing Film of Relevant Thickness (100 GSM)	1.05 SQUARE METER (SQM)
			39181090	Wear Layer of Relevant Thickness (380 GSM)	1.05 SQUARE METER (SQM)
			39189090	IXPE/EVA Under Layment 100GSM	1.05 SQUARE METER (SQM)

			39069090	UV Flame Retarded Resin	0.019
			35069190	Hot Melt Glue	0.026

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	54 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	IMPEL EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00375291AM22
RA File Number	07AX04000460 AM22
Licence No and Date	0711003357/04/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.07.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	55 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	GREENPRO VENTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00379785AM22
RA File Number	34AX04000354 AM22
Licence No and Date	3411001928/08/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	56 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	KUMAR ARCH TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00382596AM22
RA File Number	13AX04000102 AM22
Licence No and Date	1311001074/10/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	57 / NC/7/MEET/Nov/202324/8		
Case Status	Case Approved		
Party Name	LOPAREX INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023		
HQ File Number	HQRNORM APPLY 00386433AM22		
RA File Number	03AX04001772 AM22		
Licence No and Date	0311012795/14/03/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item Name: SILICONE COATED POLYESTER FILM RELEASE LINERS 125 MICRON PLUS MINUS 10 PERCENT 50000.000 KGS 285700.000 SQM			
ITC HS Code of Export item: 39209999			
Qty.: 50000.0 KILOGRAMS (KGS) (285700.000 SQM)			
Import Items:			
S.no.	ITC HS Code of import item	Description	Quantity Recommended
1	39206390	POLYESTER FILM 125 MICRON PLUS	1.04 Sq. Mt/Sq. Mt of Export

		MINUS 10 PERCENT 52000.000 KGS 297128.000 SQM	item
2	39100090	SILICONE POLYMER I	450 kg
3	38159000	CATALYST FOR SILICONE)	30 kg
4	39100090	CROSSLINKER FOR SILICON	54 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	58 / NC/7/MEET/Nov/202324/8		
Case Status	Case Approved		
Party Name	LOPAREX INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023		
HQ File Number	HQRNORM APPLY 00389126AM22		
RA File Number	03AX04001767 AM22		
Licence No and Date	0311012954/16/03/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item Name: SILICONE COATED POLYESTER FILM RELEASE LINERS 100 MICRON PLUS MINUS 10 PERCENT 100000.000 KGS 714000.00 SQM			
ITC HS Code of Export item: 39209999			
Qty.: 100000.0KILOGRAMS (KGS) (714000.000 SQM)			
Import Items:			
S.no.	ITC HS Code of import item	Description	Quantity Recommended
1	39206390	POLYESTER FILM 125 MICRON PLUS MINUS 10 PERCENT 52000.000 KGS 297128.000 SQM	1.04 Sq. Mt/Sq. Mt of Export item
2	39100090	SILICONE POLYMER I	900 kg

3	38159000	CATALYST FOR SILICONE)	60 kg
4	39100090	CROSSLINKER FOR SILICON	108 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	59 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	VISHAKHA POLYFAB PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00400005AM22
RA File Number	08AX04000623 AM22
Licence No and Date	0811004498/24/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 30.06.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.	

Case No.	60 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	MPD INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00402580AM22
RA File Number	56AX04000095 AM22
Licence No and Date	5611000864/26/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023	
1. Composition of export item. 2. Wastage applied with material balance	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	61 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	SPECIALTY POLYFILMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00403402AM22
RA File Number	03AX04001769 AM22
Licence No and Date	0311013372/27/03/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39201019	FRESH FOOD WRAP FILM(FRESH FOOD WRAP FILM)	1 Kg	39023000	Polyolefin Plastomers	0.712 Kg
			39011010	LLDPE GRANULES Enhanced Polyethylene Resin	0.1415 Kg
			39011090	LDPE GRANULES Enhanced Polyethylene Resin	0.0474 Kg
			40059990	Thermoplastic Elastomer	0.0474 Kg
			39019000	Propylene Based Elastomer PBE	0.0310 Kg
			39029000	Propylene Elastomer	0.0209 Kg
			39014090	Olefin Block Copolymers	0.0483 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	62 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	ALLFLEX PLASTIC LLP
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00408878AM22
RA File Number	02AX04000217 AM22
Licence No and Date	0211002196/30/03/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 12.12.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	63 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	UNI WORTH ENTERPRISES LLP				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00000136AM23				
RA File Number	08AX04000187 AM22				
Licence No and Date	0811004610/08/04/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39204900	PVdC coated on PVCfilm (PVC/PVdC) (Containing 0.820 kg PVC film, 0.180	1 Kg	39041020	PVC Resin	0.7856 Kg
			39069090	PVC Processing Aid	0.0149 Kg

	kg PVdC coating)		39029000	PVC Impact Modifier	0.039 Kg
			38123990	PVC Stebilizer	Not Allowed as shown indigenous
			34049020	Lubricant	Not Allowed as shown indigenous
			39045090	Primer Emuldur 381A	0.063 Kg
			39045090	Polyvinyliden e Chloride Diofan A736	0.017 Kg
			39045090	Polyvinyliden e Chloride Diofan 113D	0.279 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	64 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	LOPAREX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00000162AM23
RA File Number	03AX04000095 AM23
Licence No and Date	0311013760/11/04/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:- Export Item: TWO SIDE SILICONE COATED POLYPROPYLENE FILM TWO SIDE RELEASE LINERS 80 MICRON PLUS MINUS 10 PERCENT 60000 KGS 828600SQM LINERS ITC HS Code of Export item: 39209999 Quantity: 60000 Kg Import Items;	

S.no.	ITC HS Code of import item	Description	Quantity Recommended
1	39202090	Polypropylene Film PPTR 0080 Nowoliner 80 Micron plus minus 10 percent 63000 KGS 870166 SQM	1.04 Sq. Mt/ Sq. Mt of Export item
2	39100090	Silicone Acrylate polymer(RC902)	696.02 kg
3	39100090	Silicone Acrylate polymer(RC722)	878.32 kg
4	39100090	Silicone Acrylate polymer(RC800)	290.00 kg
5	38159000	Catalyst (Photoinitiator A 18	40.0 kg
6	39100090	Acrylate Monomer RC 351	46 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE			

Case No.	65 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	AYPOLS POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00000198AM23
RA File Number	32AX04000192 AM22
Licence No and Date	3211002911/12/04/2022
Norms Committee Decision: The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 30.06.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply	

Case No.	66 / NC/7/MEET/Nov/202324/8
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Case Status	Case Approved			
Party Name	FLUOROPLAST SOLUTIONS PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023			
HQ File Number	HQRNORM APPLY 00000604AM23			
RA File Number	05AX04000324 AM23			
Licence No and Date	0511012264/05/05/2022			
Norms Committee Decision: The committee considered the case as per agenda and on the basis of PH and information submitted it is noted that an extra machining operation is involved in ROD making and accordingly decided to ratify the norms as under:-				
S. NO	Item of Export	Quantity	Item of Import	Quantity
1	Sheets, Rolls of PTFE Virgin	1 Kg	PTFE Virgin resin/Molding Powder	1.05 Kg
2	Rods of PTFE Virgin	1 Kg	PTFE Virgin Resin/Molding Powder	1.07 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	67 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00000880AM23				
RA File Number	02AX04000093 AM23				
Licence No and Date	0211002425/19/05/2022				
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC Code of Export item	HS of Export Item	Quantity	ITC Code of import item	HS of Import item	Quantity in Kg

34024200	WACKER L 067 / WACKER L 067 SILICONE FLUID(Polysiloxane with polyether groups)	200.0 MTS	39072990	Polyethyleneglycol mono allyl ether /HMS-741B / HMA-06Z / HMA-10Z / HMA-14Z / HMS-239B / HM-5497Z / HMS- 238B	149322.0
			39100090	WACKER(R) H-SILOXANE / FUNCTIONAL SILOXANE (Methylhydrogenpolysiloxane)	16914.0
			38159000	WACKER(R) PNCL 2/100 PERCENT	32.0
			29319020	HEXAMETHYL DISILOXANE / Wacker Intermediate C-191 / Wacker AK 0.65 CN Silicone Fluid/Wacker AK 0.65 Silicone Fluid	33732.0
34024200	WACKER L 099(Polydimethylsiloxane and auxiliary)	100.0 MTS	39072990	Polyethyleneglycol mono allyl ether /HMS-741B / HMA-06Z / HMA-10Z / HMA-14Z / HMS-239B / HM-5497Z / HMS- 238B	62415.0
			39100090	WACKER(R) H-SILOXANE / FUNCTIONAL SILOXANE (Methylhydrogenpolysiloxane)	10086.0
			38159000	WACKER(R) PNCL 2/100 PERCENT	19.0
			29319020	HEXAMETHYL DISILOXANE / Wacker Intermediate C-191 / Wacker AK 0.65 CN Silicone Fluid/Wacker AK 0.65 Silicone Fluid	27480.0

39100090	GRUNDMASSE H 900 INSITU IN(Polydimethylsiloxane with functional groups and auxiliary SILICONES IN PRIMARY FORMS - OTHERS)	100.0 MTS	39100090	Fluid 1100	40526.0
			28112200	HDK(R) S13P HYDROPHILIC PYROGENIC SILICA	28268.0
			29319020	WACKER(R) SILAZANE HMN	4278.0
			39100090	Wacker Intermediate C- 2000/H-POLYMER D1000 CN	26928.0

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	68 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00001251AM23
RA File Number	34AX04000180 AM23
Licence No and Date	3411002358/07/06/2022
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the reply furnished by the firm to the query raised by the committee in the personal hearing dated 18.10.2023 is incomplete and not sufficient to fix the norms. Hence, the committee decided to reject the case.	

Case No.	69 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00001279AM23
RA File Number	34AX04000174 AM23

Licence No and Date	3411002365/08/06/2022	
Norms Committee Decision:		
The committee considered the case as per agenda and decided to ratify the norms as under:-		
Export Item : HARDACRYLIC		
EMULSION(SPCRYL160E,SPCRYL160MEA,SPCRYL60ECO,SPCRYL61,SPCRYL63,SPCRYL75ECO)STYRENE		
METHYL METHMETHACRYLATECO		
(Non-Volatile Matter Content 35-36%)		
ITC HS Code of Export item : 39069090		
Quantity : 1000 Kg		
ITC HS Code of import item	Import item	Quantity in Kg
29025000	Styrene	80.0
29029090	Alpha Methyl Styrene	110.0
29161100	Acrylic Acid	110.0
29161210	Butyl Acrylate	10.0
39019000	Polyethylene wax	40.0
34024200	L61	20.0
29051220	IPA	20.0
29221110	MEA	20.0
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE		

Case No.	70 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED
Meeting Number	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023

and Date	
HQ File Number	HQRNORM APPLY 00001507AM23
RA File Number	05AX04000841 AM23
Licence No and Date	0511013314/20/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item Name-1: Automotive Rubber Parts - For Motor Vehicle (Article No. 2262242)((Total Net Contents of Imported Items in Export Product: 1. RUBBER COMPOUND AEL LT TRIAL PART NO 77905130= 15.680 KGS. , 2. RUBBER COMPOUND AEL LT PART NO 77905030= 432.32 KGS.))

ITC HS Code of export item: 40169990

Qty.: 320 numbers (NOS)

Import Items:

S.No;	ITC HS Code of Import Item	Item description	Qty. recommended
1	40051000	RUBBER COMPOUND AEL LT TRIAL PART NO 77905130	17.562 kg
2	40051000	RUBBER COMPOUND AEL LT PART NO 77905030	484.198 kg

Export Item Name-2: Automotive Rubber Parts - For Motor Vehicle (Article No. 2262243)((Total Net Contents of Imported Items in Export Product: 1. RUBBER COMPOUND AEL LT TRIAL PART NO 77905130= 480.00 KGS., 2. RUBBER COMPOUND AEL LT PART NO 77905030= 13120.00 KGS.))

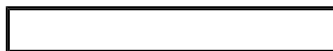
ITC HS Code of export item: 40169990

Qty.: 8000.0 NUMBERS (NOS)

Import Items:

S.No;	ITC HS Code of Import Item	Item description	Qty. recommended
1	40051000	RUBBER COMPOUND AEL LT TRIAL PART NO 77905130	537.60 kg
2	40051000	RUBBER COMPOUND AEL LT PART NO 77905030	14694.40 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE



Case No.	71 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	K L J POLYMERS AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00001637AM23
RA File Number	05AX04000832 AM23
Licence No and Date	0511013434/24/06/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	PE COMPOUND (SEM)(PE COMPOUND (SEM))	1 Kg	39011020	LOW DENSITY POLYETHYLENE (LDPE)	0.2596 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	0.344 Kg
			28030010	CARBON BLACK	0.3976 Kg
			39073090	BROMINATED EPOXY RESIN	0.009 Kg
			40025900	NITRILE BUTADIENE RUBBER	0.0198 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	72 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	K L J POLYMERS AND CHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00001677AM23				
RA File Number	05AX04000878 AM23				
Licence No and Date	0511013451/27/06/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	PE COMPOUND (PX)(PE COMPOUND (PX))	1 Kg	39011020	LOW DENSITY POLYETHYLENE (LDPE)	0.98262 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	0.0226 Kg
			28259090	DI CUMYL PEROXIDE (DCP)	0.0200 Kg
			38123990	ANTIOXIDANT	0.0046 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	73 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	K L J POLYMERS AND CHEMICALS LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00002000AM23				
RA File Number	05AX04001074 AM23				
Licence No and Date	0511013724/12/07/2022				

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	PE COMPOUND(PE COMPOUND)	1 Kg	39011010	LINEAR LOW DENSITY POLYETHYLENE (LLDPE)	0.824 Kg
			39013000	ETHYLENE VINYL ACETATE (EVA)	0.1751 Kg
			29319090	SILANE VTMO	0.01957 Kg
			28259090	DI CUMYL PEROXIDE (DCP)	0.00721 Kg
			38123990	ANTIOXIDANT	0.00412 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	74 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM REVW00006137AM24
RA File Number	26AX04000028 AM23
Licence No and Date	2611000637/14/07/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS code for export item	Export Item-1	Qty.	ITC HS Code for Import item	Import Description	Qty. in Kg
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40117000	NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON	100 Kg	40012200	Natural Rubber SPR-20/SPR-20/Grade 10,20	26.73
			40021910	Synthetic Rubber- SBR-1723/1783	6.90
			40021990	SBR 1500,1502	9.06
			40022000	PBD Cobalt /Nickel, PBD (Neodymium)	6.50
			40023900	Chlorobutyl Rubber	0.65
			40030000	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	3.48
			28030010	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.82
			59021090	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.20
			73121090	Steel Wire Steel Cord (various)	0.02
			72173020	Wire Of Iron Or Non Alloy Steel Bead Wire	3.18
			25030010	Soluble Sulphur treated with 1.0%	0.78
			28020010	Insoluble Sulphur 20% oil-treated	0.10
			38249900	Insouble sulphur 10	0.01
			27101990	Rubber Process Oil- Low PCA Oil	5.67
			27129010	Mycrocrystalline Wax, MC Wac with 70% parrafin	0.98
			38123100	Rubber Chemical- TMQ,	0.37

			38121000	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.75
			38122090	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,Coupling Agent,Process Aid,Trackifier	0.67
			38061010	Gum Rosin	0.11
			38249900	Mixture Of Aromatic Hydrocarbon Resin	0.05
			28170010	Zinc Oxide	1.65
			28365000	Calcium Carbonate	0.54
			29215190	77PD	0.32
			29215130	6PPD	0.80
			38231100	Stearic Acid	1.04
			38249900	Cobalt Salt	0.01
			38249900	Precipitated Silica	0.78
			39092090	HMM 65	0.01
			39094020	Phenolic Tackifier Resin	0.51
			39094090	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.15
			39201099	Poly and Liner	0.57
			39232100	Eva bag and poly	0.07

			34039900	Inner Paint	0.14
			32099090	Outer Paint / TIRE FINISH PAINT	0.02
			40169590	Bladder	0.18
			40169990	Curing Bladder	0.30
			40169990	Turn up Bladder	0.08
			56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
			59022090	POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI	0.06
			59069990	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.09

ITC HS code of Export item	Export Item-2	Qty.	ITC HS code of import item	Import Description	Qty.in Kg
40118000	NEW PNEUMATIC TYRES OF RUBBER OF A KIND USD ON CNSTRCTION, MINNG OR INDSTRIL HANDLNG VEHCLS AND MACHNES - BIAS NYLON	100 Kg	40012200	Natural Rubber SPR-20/SPR-20/Grade 10,20	26.73
			40021910	Synthetic Rubber- SBR-1723/1783	6.90
			40021990	SBR 1500,1502	9.06
			40022000	PBD Cobalt /Nickel, PBD (Neodymium)	6.50
			40023900	Chlorobutyl Rubber	0.65
			40030000	Recycle Rubber NR Reclaim (Super	3.48

				Fine Grade) Tread Crumb Rubber - 80 Mesh	
			28030010	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.82
			59021090	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	7.20
			73121090	Steel Wire Steel Cord (various)	0.02
			72173020	Wire Of Iron Or Non Alloy Steel Bead Wire	3.18
			25030010	Soluble Sulphur treated with 1.0%	0.78
			28020010	Insoluble Sulphur 20% oil-treated	0.10
			38249900	Insouble sulphur 10	0.01
			27101990	Rubber Process Oil- Low PCA Oil	5.67
			27129010	Mycrocrystalline Wax, MC Wac with 70% parrafin	0.98
			38123100	Rubber Chemical- TMQ,	0.37
			38121000	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.75
			38122090	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,Coupling Agent,Process Aid,Trackifier	0.67
			38061010	Gum Rosin	0.11
			38249900	Mixture Of Aromatic Hydrocarbon Resin	0.05

			28170010	Zinc Oxide	1.65
			28365000	Calcium Carbonate	0.54
			29215190	77PD	0.32
			29215130	6PPD	0.80
			38231100	Stearic Acid	1.04
			38249900	Cobalt Salt	0.01
			38249900	Precipitated Silica	0.78
			39092090	HMM 65	0.01
			39094020	Phenolic Tackifier Resin	0.51
			39094090	Penacolite B-20-S, Reinforcing PF Resin Premixed With HMT, Koresin, Hydrocarbon Resin DCPD 100-5	0.15
			39201099	Poly and Liner	0.57
			39232100	Eva bag and poly	0.07
			34039900	Inner Paint	0.14
			32099090	Outer Paint / TIRE FINISH PAINT	0.02
			40169590	Bladder	0.18
			40169990	Curing Bladder	0.30
			40169990	Turn up Bladder	0.08
			56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06

			59022090	POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI	0.06
			59069990	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.09
ITC HS code of Export item	Export Item-3	Qty.	ITC HS code of import item	Import Description	Qty.in Kg
40117000	NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - RADIAL NYLON	100 Kg	40012200	Natural Rubber SPR-20/SPR-20/Grade 10,20	31.34
			40021910	Synthetic Rubber- SBR-1723/1783	1.70
			40021990	SBR 1500,1502	8.87
			40022000	PBD Cobalt /Nickel, PBD (Neodymium)	8.95
			40023900	Chlorobutyl Rubber	0.65
			40030000	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.11
			28030010	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.40
			59021090	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	3.14
			73121090	Steel Wire Steel Cord (various)	0.05
			72173020	Wire Of Iron Or Non Alloy Steel Bead Wire	2.81

			25030010	Soluble Sulphur treated with 1.0%	0.53
			28020010	Insoluble Sulphur 20% oil-treated	0.37
			38249900	Insoluble sulphur 10	0.01
			27101990	Rubber Process Oil- Low PCA Oil	5.67
			27129010	Microcrystalline Wax, MC Wax with 70% paraffin	1.07
			38123100	Rubber Chemical- TMQ,	0.41
			38121000	Accelerator (DPG,MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.81
			38122090	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,Coupling Agent,Process Aid,Trackifier	0.43
			38061010	Gum Rosin	1.05
			38249900	Mixture Of Aromatic Hydrocarbon Resin	0.14
			28170010	Zinc Oxide	1.73
			28365000	Calcium Carbonate	0.17
			29215190	77PD	0.35
			29215130	6PPD	0.91
			38231100	Stearic Acid	1.01
			38249900	Cobalt Salt	0.01
			38249900	Precipitated Silica	2.13

			39092090	HMM 65	0.15
			39094020	Phenolic Tackifier Resin	0.56
			39094090	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.23
			39201099	Poly and Liner	0.54
			39232100	Eva bag and poly	0.08
			34039900	Inner Paint	0.13
			32099090	Outer Paint / TIRE FINISH PAINT	0.02
			40169590	Bladder	0.17
			40169990	Curing Bladder	0.30
			40169990	Turn up Bladder	0.08
			56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.06
			59022090	POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI	3.22
			59069990	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.05
ITC HS code of Export items	Export Item-4	Qty.	ITC HS code of import items	Import Description	Qty.in Kg

40118000	NEW PNEUMATIC TYRES OF RUBBER OF KIND USD ON CONSTRN, MINNG OR INDSTRL HANDLNG VEHCLS AND MACHNS - RADIAL NYLON	100 Kg	40012200	Natural Rubber SPR-20/SPR-20/Grade 10,20	31.340
			40021910	Synthetic Rubber- SBR-1723/1783	1.700
			40021990	SBR 1500,1502	8.870
			40022000	PBD Cobalt /Nickel, PBD (Neodymium)	8.950
			40023900	Chlorobutyl Rubber	0.650
			40030000	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh	1.110
			28030010	Carbon Black Feed- N220 N234 N326 N330 N375 N660	26.400
			59021090	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS	3.140
			73121090	Steel Wire Steel Cord (various)	0.050
			72173020	Wire Of Iron Or Non Alloy Steel Bead Wire	2.810
			25030010	Soluble Sulphur treated with 1.0%	0.530
			28020010	Insoluble Sulphur 20% oil-treated	0.370
			38249900	Insouble sulphur 10	0.010
			27101990	Rubber Process Oil- Low PCA Oil	5.670
			27129010	Mycrocrystalline Wax, MC Wac with 70% parrafin	1.070
			38123100	Rubber Chemical- TMQ,	0.410

			38121000	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI	0.810
			38122090	Silane X-50-S, Zinc Soap Of Unsaturated Fatty Acids,Coupling Agent,Process Aid,Trackifier	0.430
			38061010	Gum Rosin	1.050
			38249900	Mixture Of Aromatic Hydrocarbon Resin	0.140
			28170010	Zinc Oxide	1.730
			28365000	Calcium Carbonate	0.170
			29215190	77PD	0.350
			29215130	6PPD	0.910
			38231100	Stearic Acid	1.010
			38249900	Cobalt Salt	0.010
			38249900	Precipitated Silica	2.130
			39092090	HMM 65	0.150
			39094020	Phenolic Tackifier Resin	0.560
			39094090	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5	0.230
			39201099	Poly and Liner	0.540
			39232100	Eva bag and poly	0.080

			34039900	Inner Paint	0.130
			32099090	Outer Paint / TIRE FINISH PAINT	0.020
			40169590	Bladder	0.170
			40169990	Curing Bladder	0.300
			40169990	Turn up Bladder	0.080
			56031100	PBN2 (Supunbond Nylon Fabric) / Masking Tape	0.060
			59022090	POLYESTER 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI, 23 EPI 2000D/2 19,23,25 EPI	3.220
			59069990	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI	0.050

NOTE: Norms recommended for one time basis. No repeat basis licence will be allowed.

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	75 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM REVIW00006138AM24
RA File Number	26AX04000030 AM23
Licence No and Date	2611000645/22/07/2022
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that reply furnished by the firm is incomplete. Hence the committee decided to defer the case.	

Case No.	76 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00002292AM23				
RA File Number	03AX04000033 AM23				
Licence No and Date	0311016637/27/07/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39011090	XLPE SIOPLAS COMPOUND	2000.0 MTS	39011010	LLDPE Granules	1998.8 MTS
			29319090	Tri Methoxy Vinyl Silane	28.0 MTS
			29096000	Di Cumylperoxide DCP	1.6 MTS
			29309099	Antioxidant	1.6 MTS
			39232990	Gusseted Bag	Net to Net
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	77 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	WACKER METROARK CHEMICALS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00002382AM23
RA File Number	02AX04000239 AM23
Licence No and Date	0211002783/01/08/2022
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39100090	POWERSIL (R) 310C6 MH-IN/L2-8/7046 (Polydimethylsiloxane with Auxiliary)((Silicone Rubber - Silicones in Primary Forms))	420000.0 Kg	39100090	Wacker Intermediate C 622 (Polydimethyl siloxane and Auxiliary)	408324.0 Kg
			39100090	Elastosil (R) Aux Castearat batch (Polydimethyl Siloxane and Auxiliary)	3360.0 Kg
			38159000	Trigonox 101- 45S - PS / Elastosil(R) Aux Curing Agent C 6 [Organic Peroxide]	4137.0 Kg
			32064990	Elastosil (R) Colour Paste PT Black Standard/ EL PT Universal Black (Polydimethylsiloxane and pigment and filler)	4200.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	78 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	CHIRIPAL POLY FILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00003368AM23
RA File Number	08AX04000599 AM23
Licence No and Date	0811006101/26/09/2022
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under:-	

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39206290	Polyester Metallized Film	1 Kg	29173600	Purified Terephthalic Acid (PTA)	0.8814 Kg
			29053100	Mono Ethylene Glycol (MEG)	0.3496 Kg
			76051999	Aluminium Wire	0.0246 Kg
			69039090	Evaporation Boats	0.007 NOS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	79 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00003722AM23
RA File Number	05AX04001988 AM23
Licence No and Date	0511015317/14/10/2022
Norms Committee Decision: The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 26.09.2023. 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage. Hence, the Committee decided to defer the case.	

Case No.	80 / NC/7/MEET/Nov/202324/8
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Case Status	Case Approved				
Party Name	JYOTI PLASTIC WORKS P LTD				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00004455AM23				
RA File Number	03AX04004183 AM23				
Licence No and Date	0311019351/18/11/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	ARTICLES MADE OF PVC NET CONTENT: PVC GRANULES /RESINS (SUSPENSION GRADE): 8,575.00 KGS (Containing 82% of PVC Resin)	8575.0 Kg	39041020	PVC GRANULES / RESINS (SUSPENSION GRADE)	7383.073 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	81 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00005025AM23				
RA File Number	03AX04003412 AM23				
Licence No and Date	0311020043/16/12/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39029000	P P Compound (containing	26 MTS	39021000	Polypropylene Granules	5.2 MTS

	20+/-1% Polypropylene & 80+/-1% Calcium Carbonate)		28365000	Calcium Carbonate	20.8 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	82 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	JYOTI PLASTIC WORKS P LTD				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00005151AM23				
RA File Number	03AX04004761 AM23				
Licence No and Date	0311020175/21/12/2022				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	ARTICLES MADE OF PVC NET CONTENT: PVC GRANULES /RESINS (SUSPENSION GRADE);23810. 000 KGS (Containing 82% PVC)	23810.0 Kg	39041020	PVC GRANULES / RESINS (SUSPENSION GRADE)	20,5000 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	83 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved

Party Name	DDEV PLASTIKS INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00005479AM23				
RA File Number	03AX04004594 AM23				
Licence No and Date	0311020431/03/01/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39012000	Polyethylene Compound Grade BSC 0477 (Along with EVA)	200.0 MTS	39012000	HDPE Granules	85.0 MTS
			39011010	LLDPE Granules	85.0 MTS
			39013000	Ethyl Vinyl Acetate	25.0 MTS
			28030010	Carbon Black	5.0 MTS
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	84 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	GUJARAT POLYFILMS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00000362AM24				
RA File Number	52AX04000018 AM24				
Licence No and Date	5211004620/24/04/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

Export item					
39081019	NYLON 6 CHIPS (POLYAMIDES IN PRIMARY FORMS)(NYLON 6 CHIPS (POLYAMIDES IN PRIMARY FORMS))	1 Kg	29337100	6 HEXANELACTAM EPSILON CAPROLACTAM (CAPROLACTAM)	1.008 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	85 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM REVIW00005384AM24
RA File Number	03AX04000685 AM24
Licence No and Date	0311023648/18/05/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023 1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage along with the representation of review. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	86 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00001007AM24
RA File Number	03AX04000645 AM24
Licence No and Date	0311023764/22/05/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has surrendered the license and informed NC via email dated 18.11.2023. Hence, the committee decides to reject the case

Case No.	87 / NC/7/MEET/Nov/202324/8
Case Status	Case Rejected
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00001102AM24
RA File Number	03AX04000641 AM24
Licence No and Date	0311023906/25/05/2023

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the firm has surrendered the license and informed NC via email dated 18.11.2023. Hence, the committee decides to reject the case

Case No.	88 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	INCOM KITS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00004363AM24
RA File Number	04AX04000322 AM24
Licence No and Date	0411005690/11/07/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
44072200	KIT CORE PS 61.2-2(KIT CORE PS 61.2-2)	1 SQUARE METER (SQM)	39211900	FOAIN11476:H60 6 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE

					METER (SQM) Content in export
			39211900	FOAIN11477:H60 10 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11478:H60 15 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11479:H60 20 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11480:H60 25 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11481:H60 30 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM)

					Content in export
			39211900	FOAIN11482:H60 35 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11484:H60 45 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10395:BALTEKSBC80 SHEET 6.4MM 610x1220MM 1/4" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10396:BALTEK SBC80 SHEET 9.5MM 610X1220MM 3/8" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10397:BALTEK SBC80 SHEET 12.7MM 610X1220MM 1/2" CK LAMPREP 24"X48	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export

			44072200	BALIN10398:BALTEK SBC80 SHEET 15.9MM 610X1220MM 5/8" CK LAMPREP 24"X48	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10399:BALTEK SBC80 SHEET 19.1MM 610X1220MM 3/4" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10400:BALTEK SBC80 SHEET 25.4MM 610X1220MM 1" CK LAMPREP 24"X48	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10401:BALTEK SBC80 SHEET 31.8MM 610X1220MM 1-1/4"CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10403:BALTEKSBC80 SHEET 38.1MM 610X1220MM 1-1/2" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
44072200	KIT CORE SS 61.2-2(KIT CORE SS 61.2-2)	1 SQUARE	39211900	FOAIN11477:H60 10 WOOF 1220x1220NDX	1.10 SQUARE METER

		METER (SQM)			(SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11478:H60 15 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11479:H60 20 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11480:H60 25 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11481:H60 30 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11482:H60 35 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE

					METER (SQM) Content in export
			39211900	FOAIN11483:H60 40 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11484:H60 45 WOOF 1220x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10395:BALTEKSBC80 SHEET 6.4MM 610x1220MM 1/4" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10396:BALTEK SBC80 SHEET 9.5MM 610X1220MM 3/8" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10397:BALTEK SBC80 SHEET 12.7MM 610X1220MM 1/2" CK LAMPREP 24"X48	1.10 SQUARE METER (SQM) / SQUARE METER (SQM)

					Content in export
			44072200	BALIN10398:BALTEK SBC80 SHEET 15.9MM 610X1220MM 5/8" CK LAMPREP 24"X48	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10399:BALTEK SBC80 SHEET 19.1MM 610X1220MM 3/4" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10400:BALTEK SBC80 SHEET 25.4MM 610X1220MM 1" CK LAMPREP 24"X48	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10401:BALTEK SBC80 SHEET 31.8MM 610X1220MM 1-1/4"CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10403:BALTEKSBC80 SHEET 38.1MM 610X1220MM 1-1/2" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export

39211200	KIT MAIN SW. 61.2-2(KIT MAIN SW. 61.2-2)	1 SQUARE METER (SQM)	39211900	FOAIN11486:H60 30 GPC2 2440X1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11487:H60 40 GPC2 2440X1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11488:H60 50 GPC2 2440X1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
39211200	KIT SECONDARYSW 61.2-2(KIT SECONDARYSW 61.2-2)	1 SQUARE METER (SQM)	39211900	FOAIN11486:H60 30 GPC2 2440X1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11487:H60 40 GPC2 2440X1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11488:H60 50 GPC2 2440X1220NDX	1.10 SQUARE METER

					(SQM) / SQUARE METER (SQM) Content in export
39211200	KIT TIP SW LE 61.2- 2(KIT TIP SW LE 61.2-2)	1 SQUARE METER (SQM)	39211900	FOAIN11486:H60 30 GPC2 2440X1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
39211200	KIT TIP SW TE 61.2- 2(KIT TIP SW TE 61.2-2)	1 SQUARE METER (SQM)	39211900	FOAIN11486:H60 30 GPC2 2440X1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	89 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	INCOM KITS INDIA PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00004870AM24				
RA File Number	04AX04000397 AM24				
Licence No and Date	0411005819/04/08/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS	Export Item	Quantity	ITC HS	Import item	Quantity

Code of Export item			Code of import item		
44072200	PRESSURE SHELL CORE KIT NR77.5(PRESSURE SHELL CORE KIT NR77.5)	1 SQUARE METER (SQM)	39211900	FOAIN11502:PL105 6 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11503:PL105 10 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11504:PL105 15 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11505:PL105 20 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11506:PL105 25 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM)

					Content in export
			39211900	FOAIN11507:PL105 30 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11508:PL105 35 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11509:PL105 40 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11510:PL105 45 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11511:PL105 50 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export

			44072200	BALIN10401:BALTEK SBC80 SHEET31.8MM 610X1220MM 1-1/4"CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10400:BALTEK SBC80 SHEET 25.4MM 610X1220MM 1" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10399:BALTEK SBC80 SHEET 19.1MM 610X1220MM 3/4" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10397:BALTEK SBC80 SHEET 12.7MM 610X1220MM 1/2" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			70196200	GLSGA10234:TISSUE - GAVAZZI A: 1250MM GS SCRIM	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
44072200	SUCTION SHELL CORE KIT NR77.5(SUCTION	1 SQUARE	39211900	FOAIN11502:PL105 6 WOOF 2440x1220NDX	1.10 SQUARE METER

	SHELL CORE KIT NR77.5)	METER (SQM)			(SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11503:PL105 10 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11504:PL105 15 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11505:PL105 20 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11506:PL105 25 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11507:PL105 30 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE

					METER (SQM) Content in export
			39211900	FOAIN11508:PL105 35 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11509:PL105 40 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11510:PL105 45 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11511:PL105 50 WOOF 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10404:BALTEKSBC80 SHEET41.3MM 610X1220MM 1-5/8" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM)

					Content in export
			44072200	BALIN10401:BALTEK SBC80 SHEET31.8MM 610X1220MM 1-1/4"CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10400:BALTEK SBC80 SHEET 25.4MM 610X1220MM 1" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10399:BALTEK SBC80 SHEET 19.1MM 610X1220MM 3/4" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			44072200	BALIN10398:BALTEK SBC80 SHEET 15.9MM 610X1220MM 5/8" CK LAMPREP 24"X48"	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			70196200	GLSGA10234:TISSUE - GAVAZZI A: 1250MM GS SCRIM	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export

39211200	LE SHEAR WEB CORE KIT NR77.5(LE SHEAR WEB CORE KIT NR77.5)	1 SQUARE METER (SQM)	39211900	FOAIN11498:PL105 15 PSC 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11499:PL105 20 PSC 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11500:PL105 35 PSC 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11501:PL105 50 PSC 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
39211200	TE SHEAR WEB CORE KIT NR77.5(TE SHEAR WEB CORE KIT NR77.5)	1 SQUARE METER (SQM)	39211900	FOAIN11498:PL105 15 PSC 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11499:PL105 20 PSC 2440x1220NDX	1.10 SQUARE METER

					(SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11500:PL105 35 PSC 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
			39211900	FOAIN11501:PL105 50 PSC 2440x1220NDX	1.10 SQUARE METER (SQM) / SQUARE METER (SQM) Content in export
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	90 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00005493AM24
RA File Number	03AX04002618 AM24
Licence No and Date	0311026933/07/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023 1. % Resin content in export. 2. Composition of export item on Net content basis and wastage applied.	

3. Other technical details as per Annexure to Appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	91 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	JYOTI PLASTIC WORKS P LTD
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00005558AM24
RA File Number	03AX04002606 AM24
Licence No and Date	0311027010/11/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39269099	ARTICLES MADE OF PVC NET CONTENT:1) PVC GRANULES /RESINS (SUSPENSION GRADE):45756.00 KGS(2)COMPOUNDING MATERIAL (INDIGENOUS):10044.00 KGS)	55800.0 Kg	39041020	PVC Granules/Resins (Suspension Grade)	48043.8 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	92 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023

and Date	
HQ File Number	HQRNORM APPLY 00005604AM24
RA File Number	03AX04002645 AM24
Licence No and Date	0311027050/12/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023 1. % Resin content in export. 2. Composition of export item on Net content basis and wastage applied thereon. 3. Other technical details as per Annexure to Appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	93 / NC/7/MEET/Nov/202324/8
Case Status	Case Deferred
Party Name	ORSON RESINS AND COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00005605AM24
RA File Number	03AX04002644 AM24
Licence No and Date	0311027052/12/09/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Nov/2023-24/08 dated 24.11.2023 1. % Resin content in export. 2. Composition of export item on Net content basis and wastage applied thereon. 3. Other technical details as per Annexure to Appendix 4E. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	94 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023

and Date	
HQ File Number	HQRNORM APPLY 00005812AM24
RA File Number	03AX04002865 AM24
Licence No and Date	0311027312/22/09/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item: New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 4,375,000.00 kgs)

Quantity: 100 Kgs

ITC HS Code of Export Item: 40117000

ITC HS Code of import Item	S. No.	Description	Qty.
40012100	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	9.042
40012200	2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	18.110
40022000	3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	9.817
40021990	4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	8.029
40021910	5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.494
28030010	6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
27079900	7	6A) CARBON BLACK FEED STOCK (CBFS)	47.737
59021010	8	NYLON TYRE CORD FABRIC (DIPPED)	4.088
59069990	9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.043
73121090	10	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.234

72173020	11	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.367
38123100	12	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.374
29215190	13	RUBBER CHEMICAL :ANTIOXIDANTS	1.245
38121000	14	RUBBER CHEMICAL :ACCELERATOR	0.594
29309099	15	RUBBER CHEMICAL :RETARDERS	0.114
28170010	16	ZINC OXIDE	1.834
38231100	17	STEARIC ACID	0.752
27129010	18	MICROCRYSTALLINE PETROLEUM WAX	0.737
27079900	19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.465
39111090	20	PETROLEUM TACKIFIER RESIN	0.002
39094030	21	PHENOLIC TACKIFIER RESIN	0.669
38123930	22	INSOLUBLE SULPHUR	0.546
29251900	23	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.147
29309099	24	AGEING RESISTANCE CHEMICAL (HTS)	0.133
34049090	25	PROCESSING ADDITIVES	0.624
27150090	26	HOMOGENIZING AGENT	0.572

38249900	27	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.035
72173010	28	BRONZE COATED TYRE BEADWIRE- 2.20 MM	0.003
34039900	29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.190
34039900	30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.117
40169990	31	BLADDERS (Quantity in Numbers)	0.014
38249900	32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.213

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	95 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00005859AM24				
RA File Number	03AX04002910 AM24				
Licence No and Date	0311027397/26/09/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	Modified Ethylene Butyl acrylate Copolymer(Net	1 Kg	39019000	Relevant polymer such as Ethylene Butyl	0.976 Kg

Content 1) Relevant polymer such as Ethylene Butyl Acrylate Copolymer:9760.000 KGS 2) Peroxide:14.000 KGS 3) Maleic Anhydride:140.000 KGS 4) Antioxidant:30.000 KGS 5) Other Additives (Indigenous):56.000 KGS)			Acrylate Copolymer	
	29096000		Peroxide (organic peroxide)	0.0014 Kg
	29171400		Maleic Anhydride	0.0140 Kg
	29182990		Antioxidant (Phenolic Antioxidant)	0.003 kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE				

Case No.	96 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00005860AM24				
RA File Number	03AX04002911 AM24				
Licence No and Date	0311027398/26/09/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39019000	Modified Polyolefine Elastomer(Net Content 1) Relevant polymer such as Polyolefin Elastomer: 24400.00 KGS 2) Peroxide:35.000 KGS 3) Maleic Anhydride:400.000 KGS 4) Antioxidant:75.000 KGS 5) Other Additives (Indigenous):90.000 KGS)	1 Kg	39019000	Relevant polymer such as Polyolefin Elastomer	0.976 Kg
			29096000	Peroxide (organic peroxide)	0.0014 Kg
			29171400	Maleic Anhydride	0.0160 kg
			29182990	Antioxidant (Phenolic Antioxident)	0.003 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	97 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00006354AM24
RA File Number	34AX04000562 AM24
Licence No and Date	3411004247/19/10/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079900	POLYESTER RESIN SOLUTION 8152 B(POLYESTER RESIN SOLUTION-8152-B [RESIN CONTENT 65% MINIMUM])	1 Kg	29053990	NEO PENTYL GLYCOL	0.319 Kg
			29173500	PHTHALIC ANHYDRIDE	0.287 Kg
			29171200	ADIPIC ACID	0.138 Kg
			27075000	C-9	0.350 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No.	98 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023
HQ File Number	HQRNORM APPLY 00006355AM24
RA File Number	34AX04000565 AM24

Licence No and Date	3411004248/19/10/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079900	POLYESTER RESIN SOLUTION 8151 [65 +1% RESIN CONTENT]	1 Kg	29053990	NEO PENTYL GLYCOL	0.350 Kg
			29173500	PHTHALIC ANHYDRIDE	0.237 Kg
			29171200	ADIPIC ACID	0.143 Kg
			27075000	SOLVENT C 10	0.300 Kg
			29094300	BUTYL GLYCOL	0.050 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	99 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	VISION PRODUCTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00006360AM24				
RA File Number	34AX04000552 AM24				
Licence No and Date	3411004249/19/10/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity

39079900	POLYESTER RESIN SOLUTION-802 (Resin Content 60% Min)	1 Kg	29053990	NEO PENTYL GLYCOL	0.300 Kg
			29173500	PHTAHLIC ANHYDRIDE	0.331 Kg
			29171200	ADIPIC ACID	0.054 Kg
			27075000	C 10 SOLVENT	0.299 Kg
			29094300	BUTYL GLYCOL	0.100 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	100 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	VISION PRODUCTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00006384AM24				
RA File Number	34AX04000541 AM24				
Licence No and Date	3411004259/20/10/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079900	POLYESTER RESIN SOLUTION-VOY-8042 (Resin Content 60% Min)	1 Kg	29053990	NEO PENTYL GLYCOL	0.155 Kg
			29053990	1.6 HEXANEDIOL	0.137 Kg
			29171200	ADIPIC ACID	0.056 Kg
			29173500	PHTHALIC ANHYDRIDE	0.351 Kg

			27075000	C 10 SOLVENT	0.3848 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	101 / NC/7/MEET/Nov/202324/8				
Case Status	Case Approved				
Party Name	VISION PRODUCTS PRIVATE LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00006385AM24				
RA File Number	34AX04000564 AM24				
Licence No and Date	3411004260/20/10/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39075000	ALKYD RESIN VLK - 3070-70% (Resin Content 70% Min)	1 Kg	29173500	SOYA FATTY ACID OR DFA OR OLEIC ACID	0.306 Kg
			29054290	PENTAERYTHRITOL	0.187 Kg
			29173500	PHTHALIC ANHYDRIDE	0.272 Kg
			29024400	MIX XYLENE	0.0183 kg
			32129010	SOLVENTS	0.282 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Case No.	102 / NC/7/MEET/Nov/202324/8
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Nov/ 202324/ 8 and 22/11/2023				
HQ File Number	HQRNORM APPLY 00006416AM24				
RA File Number	34AX04000551 AM24				
Licence No and Date	3411004270/23/10/2023				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
ITC HS Code of Export item	Export Item	Quantity	ITC HS Code of import item	Import item	Quantity
39079900	POLYESTER RESIN SOLUTION -801 (Resin Content 70% Min)	1 Kg	29053990	NEO PENTYL GLYCOL	0.333 Kg
			29173500	PHTHALIC ANHYDRIDE	0.329 Kg
			29171200	ADIPIC ACID	0.116 Kg
			27075000	C 10 SOLVENT	0.248 Kg
			29094300	BUTYL GLYCOL	0.058 Kg
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE					

Manual case A-22 Meeting No: 8 dated 24.11.2023

AA-2611000659 dated: 04.08.2022

M/s SNF (INDIA) PRIVATE LIMITED

The committee considered the case as per agenda and noted that there is some typographical error in the Norms fixed by the committee in meeting no. 6 dated 26.09.2023. Hence, the committee decided to correct the typographical error as under:

Export item: RT 417 T

ITC HS Code of export item: 39069090

Quantity: 187200.0 Kg

NOTE: All other conditions will remain same.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE